

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH.

No. T.A. 68 of 1996 (CO 7642(w)/82)

Present : Hon'ble Dr. B.C.Sarma, MEmber (A)  
Hon'ble Mr. D. Purkayastha, Member (J)

SUBAL CHANDRA DAS

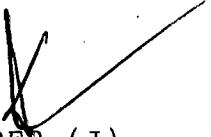
VS.

UNION OF INDIA & ORS.

heard on : 25.8.97 :: ordered on : 25.8.97.

O R D E R

When the matter was taken up for hearing today, none appears for either side. We find from the letter dated 26.6.97 addressed to this Tribunal that the applicant does not want to pursue the matter. The application is, therefore, dismissed as not pressed. No order is passed as regards costs. None appears for the respondents.

  
MEMBER (J)

  
MEMBER (A)